MR. DEPUTY CHAIRMAN: I am not saying that, but, that is the practice.

SHRI S.S. AHLUWALIA: Sir, the Zero Hour does not mean that the Government will not pay heed to important issues. ...(Interruptions)... It is a matter of national interest. ...(Interruptions)... It is not only for the Government. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: In Zero Hour, the Government cannot react immediately. ... (Interruptions)...

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Mr. Deputy Chairman, Sir, the hon. Members are fully aware that we had this meeting with G-8 and G-5. It is known that it is an outreach meeting. We are not members of the G-8. So far as the civil nuclear cooperation is concerned, the appropriate agency is IAEA and 45 members group of NSG. We got the clean waiver from them. Therefore, we are not concerned with what resolution or position G-8 takes in respect of a particular issue. So far as the civil nuclear cooperation is concerned, we have received clean waiver. We have the India-specific safeguard agreement with IAEA. We have received clean waiver from 45 NSG countries. And, therefore, we are not deeply concerned, as some hon. Members appear to be, from a newspaper report that G-8 has expressed a view in respect of the civil nuclear cooperation agreement or not.

MR. DEPUTY CHAIRMAN: Shri Santosh Bagrodia. ...(Interruptions)... It is over. He has responded. ...(Interruptions)...

SHRI ARUN JAITLEY: This waiver ceases to be a clean waiver. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: The hon. Finance Minister has clarified. ...(Interruptions)... He has clarified. ...(Interruptions)... You give notice in different forum. ...(Interruptions)...

SHRI PRANAB MUKHERJEE: So far as this trade is concerned, every individual country has its right to decide whether to enter into a trade or not to enter into a trade. Therefore, this is not the subject. The subject is whether G-8 is the appropriate forum to decide about the Civil Nuclear Cooperation Agreement. My respectful submission to the hon. Members is this. Every one of them is fully knowledgeable that they are not the appropriate agencies or authorities; only two relevant agencies are IAEA and NSG. For any individual country, whether it belongs to G-8 or G-24 or G-27, to decide whether to enter into any agreement or not, it depends on them.

SHRI ARUN SHOURIE: Sir, that is why it is a matter of concern. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: No, no; that is over. He has amply clarified. ...(Interruptions)... He has clarified it. More than that, they cannot give anything else. ...(Interruptions)... Shri Santosh Bagrodia. ...(Interruptions)...

Reported virginity test of women in Madhya Pradesh

SHRI SANTOSH BAGRODIA (Rajasthan): Thank you, Mr. Deputy Chairman. Sir, I would like to raise an issue which is against the entire womanhood of the country.

एक माननीय सदस्य : आपका नाम गलत आ रहा है। ...(Interruptions)...

MR. DEPUTY CHAIRMAN: He is not speaking from his seat. That is why the name is wrong! ...(Interruptions)... अब सही हो गया है, आप देखिए। ...(Interruptions)...

श्री संतोष बागड़ोदिया : अब सही हो गया है। ...(Interruptions)... That is why the mike will register only if you speak from your place! Otherwise, it will wrongly show. ...(Interruptions)...

SHRI SANTOSH BAGRODIA: I compliment the authorities here that the system is working. That is what is important. So, I am very happy about it. ...(Interruptions)... It was only to test the system! ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please continue.

SHRI SANTOSH BAGRODIA: Sir, I would like to mention about an incident, of course, but, meanwhile, this is against the womanhood of the country. In Madhya Pradesh, Sir, there is a scheme called "Mukhyamantri Kanyadan Yojana". It is a good scheme – I compliment them – and it is running from 2006. On 26th of June, Sir, 151 girls, poor girls, were supposed to be married, and these 151 girls were tested for virginity! I cannot understand. ...(Interruptions)... I can't understand. ...(Interruptions)... This I am mentioning from.(Interruptions)... I am mentioning it from.(Interruptions)... I am giving you all the information. You don't want to have the information! ...(Interruptions)... This is all given in today's newspapers. ...(Interruptions)... This is given in today's newspapers. This is all given in today's newspapers.

श्री रिव शंकर प्रसाद (बिहार): जो यह बोल रहे हैं, यह अखबार में कुछ नहीं है। ...(Interruptions)...

SHRI SANTOSH BAGRODIA: This has appeared in the newspapers, today. ...(Interruptions)...

It appeared in today's Hindustan Times. ...(Interruptions)... This has been mentioned in today's Hindustan Times. ...(Interruptions)... This has been mentioned in Hindustan Times. ...(Interruptions)... The name is also mentioned. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: The hon. Member has given a notice. ... (Interruptions)...

श्री एस. एस. अहलुवालिया (झारखंड) : अभी-अभी प्रणब बाबू ने कहा कि आप अखबार में से पढ़ कर बोले हैं ...(व्यवधान)... अब वह स्वयं अखबार में से पढ़कर बोल रहे हैं ...(व्यवधान)...

श्री उपसभापति : देखिए, अब यहां जो ...(व्यवधान)... अगर यह आप तय ...(व्यवधान)... अहलुवालिया जी, अगर ये तय करें तो क्या यह अच्छी बात है ...(व्यवधान)... आपने कहा ...(व्यवधान)... Please sit down. ...(Interruptions)... अब आप यह तय करेंगे ...(Interruptions)... No, no, no.. मैं बता रहा हूं न ...(व्यवधान)... उन्होंने कहा ...(Interruptions)... अहलुवालिया जी, आप बैठिए। ...(व्यवधान)...

SHRI S.S. AHLUWALIA: What is this Sir? \dots (Interruptions)...

श्री उपसभापति : आप बैठिए। यह सही आपने कहा ...(व्यवधान)...

श्री एस.एस. अहलुवालिया : आप या तो हमारा कॉग्निजेंस लीजिए या उनका लीजिए ...(व्यवधान)... हमारा पढ़ा हुआ अखबार * है और इनका पढ़ा हुआ सच्चा है?

श्री उपसभापति : उन्होंने * नहीं बोला। He did not say that. वह * नहीं बोले ...(व्यवधान)... You see the record. ...(Interruptions)...

SHRI S.S. AHLUWALIA: Sir,(Interruptions)... Sir, what is this? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: He did not say that. ...(Interruptions)... No, no; the Government is not. ...(Interruptions)... Whatever has appeared, the Government is not. ...(Interruptions)... You see, whatever has appeared. ...(Interruptions)... ...(Interruptions)... आप बैठिए न ...(व्यवधान)... Please sit down. ...(Interruptions)... जावडेकर जी, आप बैठिए न ...(व्यवधान)...

डॉ. (**श्रीमती**) **नजमा ए. हेपतुल्ला** (राजस्थान) : हमारी बात पर इन्होंने कहा था कि अखबार में मत पढ़ो ...(**व्यवधान**)... इस बात से स्टेट गवर्नमेंट डिनाई करती है ...(व्यवधान)...

श्री उपसभापति : आप मैम्बर को क्यों बोल रही थीं ...(व्यवधान)...

डॉ. (श्रीमती) नजमा ए. हेपतुल्ला : मैम्बर ने ही तो यह बोला था।

श्री एस.एस. अहलुवालिया : मुद्दा उठाने से पहले वह ...(व्यवधान)... उसको भी तो पढ़ो ...(व्यवधान)...

SHRI D. RAJA (Tamil Nadu): It came in the Hindustan Times. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Please. ...(Interruptions)... The hon. Minister has said about ...(Interruptions)... क्या चलना है? ...(व्यवधान)...

श्री विक्रम वर्मा (मध्य प्रदेश) : यदि स्टेट गवर्नमेंट का काम कंट्राडिक्शन है ...(व्यवधान)... तो वह भी तो पढ़ना चाहिए!(व्यवधान)... उसे भी पढ़िए ...(व्यवधान)...

श्री उपसभापति : आप बैठिए। ...(व्यवधान)... प्लीज़, प्लीज़ ...(व्यवधान)... नहीं, आप बैठिए। ...(व्यवधान)... जावडेकर जी, आप बैठिए। ...(व्यवधान)...

श्री रिव शंकर प्रसाद : सर, ...(व्यवधान)... वह तो contradicted है ...(व्यवधान)... वह इस हाउस का दुरुपयोग ...(व्यवधान)... के लिए कह रहे हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Why are you holding the Government. ...(Interruptions)... The Government has nothing to do here. ...(Interruptions)... It is a Member's right. ...(Interruptions)... आप बैटिए ...(व्यवधान)... शुक्ला जी, आप बैटिए। ...(व्यवधान)... । am on my legs. ...(व्यवधान)... आप argument मत कीजिए ...(व्यवधान)... जावडेकर जी, आप बैटिए। ...(व्यवधान)... Javadekarji, please sit down, ...(Interruptions)... Please listen. A notice has been given by the hon. Member. You have given the notice, as a hon. Member, based on certain reports. ...(Interruptions)... Please listen to me.

DR. (SHRIMATI) NAJMA A. HEPTULLA: I didn't give it from the air. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Who said so? Why are you saying so? ...(Interruptions)... I didn't say that you had given....(Interruptions).....(Interruptions)...

^{*} Expunged as ordered by the Chair.

SHRI S.S. AHLUWALIA: The Prime Minister attended the conference. ...(Interruptions)...What is this? ...(Interruptions)...

श्री उपसभापति : आप बैठिए ...(व्यवधान)... अहलुवालिया जी, मैं खड़ा हूं ...(व्यवधान)... मैं कुछ बोल रहा हूं। मुझे बोलने भी नहीं देंगे, क्या बात है? आपने नोटिस दी है। बागड़ोदिया जी ने दी, आपने भी दी है based on certain newspaper reports. Please listen to me. I have allowed you to make your submission. ...(Interruptions)...

श्री एस.एस. अहलुवालिया : उसके जवाब में उन्होंने क्या बोला? ...(व्यवधान)...

श्री उपसभाति: एक बात और सुनिए। आपने insist किया कि जवाब दें ...(व्यवधान)... आपने insist किया कि जवाब दें वरना। would not. I repeatedly said that the Chair would not compel the Government to respond. It is for the Government to respond if it wants. How does it come between Mr. Bagrodia's notice and this? ...(Interruptions)... The Government has nothing to do with Zero Hour. ...(Interruptions)... Please. ...(Interruptions)...

डॉ. (**श्रीमती**) **नजमा ए. हेपतुल्ला** : सर, हम आप पर इलज़ाम नहीं लगा रहे हैं। ...(व्यवधान)... हम यह कह रहे हैं कि ...(व्यवधान)...

श्री उपसभापति : हम क्या करें? ...(**व्यवधान**)... What reply can I give? ...(*Interruptions*)... Please, tell me. ...(*Interruptions*)...

डॉ. (**श्रीमती**) **नजमा ए. हेपतुल्ला** : अगर एक मसले पर ...(व्यवधान)... तो दूसरे पर भी होना चाहिए ...(व्यवधान)... हम आप पर नहीं कह रहे हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Once a notice is admitted by the Chairman, what reply can I give? ...(Interruptions)... I can't give you any reply...(Interruptions)...

DR. (SHRIMATI) NAJMA A. HEPTULLA: I know, Sir. ... (Interruptions)...

श्री प्रकाश जावडेकर (महाराष्ट्र) : सर, व्यवस्था का मुद्दा यह है कि एक मैम्बर क्या चाहता है ...(व्यवधान)... जब समाचारपत्रों में यह आया ...(व्यवधान)... जब पहले समाचारपत्रों में यह आया ...(व्यवधान)...

SHRI SANTOSH BAGRODIA: Why do you say like this? ... (Interruptions)...

MR. DEPUTY CHAIRMAN: This is an unnecessary debate. ...(Interruptions)... This is an unnecessary debate. ...(Interruptions)... This is the prerogative of the Chairman and the Chairman has accepted the notice and he has allowed him to speak. ...(व्यवधान)... अब आप यह कह रहे हैं कि मुद्दा क्या है, all that has been examined in the morning. ...(Interruptions)... Again and again we are saying that we have to. ...(Interruptions)... Please listen. ...(Interruptions)... How do you expect. ...(Interruptions)...

SHRI B. K. HARIPRASAD (Karnataka): Sir, though the hon. Dy. Chairman is on his legs. ... (Interruptions)...

DR. (SHRIMATI) NAJMA A. HEPTULLA: Why are you talking. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: That is why we have said that you give notice for Special Mention so that the reply can come. But the Members insist that they want only Zero Hour. Almost 90 per cent of

Zero Hour mentions is from the Press only. What can we do? ...(Interruptions)... What can we do? ...(Interruptions)... If we don't admit, you quarrel. ...(Interruptions)...

SHRI BALBIR PUNJ (Orissa): Deputy Chairman, Sir, this is not only an allegation against a State Government but also affects the reputation of 151 women without any basis whatsoever. ...(Interruptions)... This is how they are trying to harm the reputation of 151 innocent women. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: What do you expect the Chair to do? ...(Interruptions)... Come on, tell me. What do you expect the Chair to do? ...(Interruptions)... You should have objected to that in the morning meeting before it has been accepted. ...(Interruptions)... You should have objected to it in the morning meeting. ...(Interruptions)...

SHRI RAJIV PRATAP RUDY (Bihar): He is raising an issue relating to the modesty of women. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Rudy, please. ... (Interruptions)...

SHRI RAJIV PRATAP RUDY: This relates to the modesty of women. ... (Interruptions)...

श्री रवि शंकर प्रसाद : सर, ...(व्यवधान)...

श्री उपसभापति : रुड़ी जी, ...(व्यवधान)... क्या बात है? ...(व्यवधान)... आप क्या कहना चाहते हैं कि ...(व्यवधान)... I am not able to understand what exactly you want to tell me. ...(Interruptions)... Just because you want to object to one subject, the other subject ...(Interruptions) ... What do you expect me to do? ...(Interruptions)... Once the hon. Chairman has accepted the notice ...(Interruptions)...

SHRI S.S. AHLUWALIA: Sir, I am not challenging ...(Interruptions)... Mr. Pratap Rudy, ... (Interruptions)...

SHRI B. K. HARIPRASAD: Mr. Deputy Chairman, the hon. Member should be allowed to speak. ... (Interruptions)...

श्री उपसभापति : आप अखबार के खिलाफ condemnation notice भेजिए।

श्री एस.एस. अहलुवालिया: सर, इसे selective मत पढ़िए। उसी न्यूज के नीचे सरकार का contradiction है, उसे भी पढ़िए। उसे भी पढ़िए। सर, आप जानते हैं कि पूरी दुनिया में यह convention है कि अगर कोई आरोप किसी सरकार पर लगता है तो सरकार से पूछा जाता है और अगर सरकार जवाब देती है, contradict करती हैं, तो वह भी छापा जाता है। ...(व्यवधान)... पढ़ो, उसको भी पढ़ों कि सरकार ने क्या कहा। ...(व्यवधान)... पहले वह पढ़ों कि सरकार ने क्या कहा। ...(व्यवधान)...

श्री उपसभापति : मिस्टर अहलुवालिया जी, यही बात है Again and again the Chair mentions and we have been taking it up with the hon. Members and with the Leaders of different political parties on every morning ...(Interruptions). Please listen to me. We are taking it up every morning that

everything should not be taken up in the Zero Hour and please use other means also. But Members after Members insist that this should be taken up, this should be taken up. Now most of the Zero Hour mentions are not authenticated; they are raised on the basis of newspaper reports. In the morning, whatever Zero Hour mentions are accepted, they are put before all the Leaders. At that time, nobody objected to it. ...(Interruptions)...

SHRI S.S. AHLUWALIA: No, Sir. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Bagrodia, what is that I can do? Either I will allow it or if you don't want this to be raised, I will adjourn the House. ... (Interruptions)...

श्री विक्रम वर्मा : सर, हर विषय एक जैसा नहीं होता। ...(व्यवधान)... कोई issue sensitive होता है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I cannot understand the hon. Member saying that it should be replied to ...(Interruptions).... How can the Government reply to the Zero Hour mention when the Government itself is not in a position to respond? ...(Interruptions)... How much such matters should wait for the State Government's reply. ...(Interruptions)...

श्रीमती माया सिंह (मध्य प्रदेश): सर, हमें बहुत पीड़ा पहुंची है। ...(व्यवधान)... माननीय सदस्य जो बात उठा रहे हैं, उससे हमे पीड़ा पहुंची है। इस तरह की बातें ...(व्यवधान)...

श्री उपसभापति : पीड़ा हुई है, पूरे हाउस को हुई है। मगर अखबार में आया है, उस basis पर हमने लिया है। What do you expect me to do? It has been accepted by the Chair.

डा. (श्रीमती) नजमा ए. हेपतुल्ला : हम आप को बता रहे हैं, आप को बता रहे हैं। आप chair पर हैं, आप अपना discretion use कर सकते हैं।

MR. DEPUTY CHAIRMAN: That is your point of view. Their point of view is different. Why should I use my discretion?

SHRI SANTOSH BAGRODIA: Mr. Deputy Chairman, Sir, thank you for the protection. But I would have been much happier if my friends sitting there had supported this cause. Instead of doing that, they are objecting to it. I am amazed. It appears to me....

SHRI BALBIR PUNJ: What cause?

SHRI SANTOSH BAGRODIA: Let me complete.

SHRI BALBIR PUNJ: For what cause are you seeking our support?

SHRI SANTOSH BAGRODIA: Let me complete. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: This has never happened. ... (Interruptions)....

SHRI SANTOSH BAGRODIA: You don't want women to ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You are saying that it is wrong. That is sufficient. Let him speak.

SHRI SANTOSH BAGRODIA: You are not allowing me to speak. Ahluwaliaji said something and left. He does not want to listen to me.

Sir, 151 girls, who participated in this wedding on 26th June, they were tested for virginity. (Interruptions). Let me speak. Sir, I have started by saying that this is a good scheme. I have complimented the State Government. But the scheme is meant for unmarried, poor family girls, single adults, divorces and also widows.

Now, there cannot be a more demeaning act than testing them for virginity...(Interruptions)... Let me complete. When one tribal girl ...(Interruptions)... This happened at the Shahdol district in Madhya Pradesh. When one tribal girl refused, the officer said, "If you refuse, you will not be able to come for the marriage ceremony." Then, she accepted it. Now, what Ahluwaliaji has mentioned that I have not read it, I have read everything. The Collector, Shri Neeraj Debe, has ordered for an enquiry. But he has also said, "It appears that the test was a precautionary measure." He himself has said, "Last year, one of the brides delivered a baby even when the marriage ceremony was going on." It appears that this particular officer also is a party to it, and this enquiry is only for the sake of it...

MR. DEPUTY CHAIRMAN: Your time is over.

SHRI SANTOSH BAGRODIA: Let me complete. They wasted the time of the House. I request the Government to enquire into it. Only last week, I mentioned about HIV cases in Gujarat. I am now mentioning about this incident in Madhya Pradesh.

MR. DEPUTY CHAIRMAN: I am calling the next speaker. ...(Interruptions)... The mike is also turned off. Now, Shri Vijayaraghavan. ...(Interruptions)...

SHRIMATI BRINDA KARAT (West Bengal): I have given a notice on this.

MR. DEPUTY CHAIRMAN: You associate yourself with it.

SHRIMATI BRINDA KARAT: I cannot associate myself with the way Santoshji has raised the issue because it seems to me that it is just becoming. ...(Interruptions)... Let me finish what I was saying. A sensitive issue, concerning the dignity of young girls, cannot be reduced to some political matter. That is what is precisely sought to be done. Therefore, Sir, ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Shri A. Vijayaraghavan. ...(Interruptions)... You have associated yourself with it...(Interruptions) I am sorry to say that today you are all derailing whatever we had laid down earlier...(Interruptions) Nothing will go on record. Shri A. Vijayaraghavan.

Attacks on Nurses and nursing students in various parts of the country

SHRI A. VIJAYARAGHAVAN (Kerala): Sir, I would like to raise an issue related to the growing attacks on nurses and nursing students in different parts of the country. Sir, the nursing community from Kerala is working all over the world. And, in our country, they are rendering good service even in the remotest corners of India, and from all quarters, their work has been appreciated. Recently, the attacks, especially, the sexual assaults on this community, are increasing in different parts of the